

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-2238
ANSWERED ON- 21/12/2023

**SCHEMES FOR TRIBAL AND RURAL YOUTHS FOR TRAINING IN SPORTS
INSTITUTES**

2238. DR. C.M. RAMESH

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:-

(a) whether Government proposes to introduce special schemes for tribal community in tribal districts for training in sports institutes in various sports discipline, if so, the details thereof and if not, the reasons therefor; and

(b) whether Government proposes to set up new sports training institutes in rural areas of the country for rural youth, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) No, Sir. 'Sports' being a State subject, the responsibility of development of sports, including introduction of special scheme for tribal community in tribal areas of the country, rests primarily with the State / Union Territory Governments. The Union Government supplements their efforts. However, one of the sub-component of Khelo India Scheme, "Promotion of rural and indigenous/tribal games" is specifically dedicated to promote rural/ tribal sports activities, across the country.

(b) No, Sir. The Union Government promotes sports, including setting up of sports training institutions all over the country, including in the tribal areas. The sports infrastructure/ training facilities available under this Ministry have sufficient capacity to cater to the training needs of a large number of athletes, including athletes from rural areas.
